

**Central Administrative Tribunal
Principal Bench**

New Delhi, this is the 04th day of September, 2018

O.A. No. 2753/2015

Hon'ble Sh. Pradeep Kumar, M (A)

Shri Mahesh Narayan
Age 56 years
S/o Shri M.P. Sahu
Assistant Engineer ...Applicant
CBMD
M-422, PWD PTS Malviya Nagar, New Delhi.

(By advocate: None)

Vs.

Union of India : Through

1. Secretary
Ministry of Urban Development
Nirman Bhawan, New Delhi

2. Director General
CPWD
Nirman Bhawan, New Delhi.

3. Executive Engineer
'Q' Division
CPWD
East Block-I, Level-IV
R.K. Puram, New Delhi.

(By advocate: Sh. Hanu Bhaskar)

Order (Oral)

None for the applicant. It is seen that the matter is getting adjourned a large number of times in the past on account of absence of the applicant. It appears that the applicant has lost interest in pursuing his case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

**(Pradeep Kumar)
Member (A)**

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